

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF VILLMAR AGRO POLYMERS PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	VILLMAR AGRO POLYMERS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	17/12/2014
3.	Authority under which corporate debtor is incorporated/ registered	ROC-VIJAYAWADA
4.	Corporate Identity No./Limited Liability Identification No. of corporate debtor	U24132AP2014PTC095852
5.	Address of the registered office and principal office (if any) of corporate debtor	D.NO.25-5-16,F2, VINUKONDAVARI STREET, KAKINADA East Godavari, Andhra Pradesh 533001
6.	Date of closure of Insolvency Resolution Process	05.11.2024
7.	Liquidation commencement date of corporate debtor	06.11.2024(Certified copy received on 08.11.2024)
8.	Name and registration number of the insolvency professional acting as liquidator	GUDIPATI SIVA RAMA PRASAD IBBI/IPA-002/IP-NO1233/2022- 2023/14163
9.	Address and e-mail of the liquidator, as registered with the Board	DOOR NO.3-28-32 BRUNDAVAN , GARDENS 4TH LANE ADILAKSHMI NILAYAM GUNTUR -522 006 ANDHRA PRADESH Email ID : rp.gsivaramaprasad@gmail.com
10.	Address and e-mail(process Email ID) to be used for correspondence with the liquidator	DOOR NO.3-28-32 BRUNDAVAN , GARDENS 4TH LANE ADILAKSHMI NILAYAM GUNTUR -522 006 ANDHRA PRADESH Email ID: cirp.villmar@gmail.com
11.	Last date for submission of claims	05.12.2024

Notice is hereby given that the National Company Law Tribunal Amaravati has ordered the commencement of liquidation of the **VILLMAR AGRO POLYMERS PRIVATE LIMITED** on 06.11.2024. **Certified copy of the order is received on 08.11.2024.**

The stakeholders of **VILLMAR AGRO POLYMERS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 05.12.2024 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

GUNTUR
08.11.2024


GUDIPATI SIVA RAMA PRASAD
LIQUIDATOR OF VILLMAR AGRO POLYMERS PRIVATE LIMITED
IBBI/IPA-002/IP-NO1233/2022-2023/14163

GUDIPATI SIVARAMA PRASAD
INSOLVENCY PROFESSIONAL
IBBI REGD.No.IBBI/IPA-002/
IP No.1233/2022-2023/14163

MID CORPORATE BRANCH - GUNTUR

D.No. 10-1-1, 2nd floor, 1st Line, Sambasivapet, Naaz Centre
Guntur-522001. Tel No.0863-2222612 / 2222613
Email: MCB.GUNTUR@indianbank.co.in

POSSESSION NOTICE**Security Interest (Enforcement) Rules, 2002)**

ised officer of Indian Bank, under the Securitisation and Reconstruction of Financial
ct, 2002 and in exercise of powers conferred under Section 13(12) read with Rule 8 and
s, 2002 issued a demand notice dated 29/06/2024 calling upon the following borrower
Limited Registered Office: S.No.210-211A, NH-5, Thimmapuram, Edlapadu Mandal,
Mr. Lanka Raghu Rami Reddy (Managing Director/Guarantor) 9-473/2, 2 nd line,
ra Pradesh Pin :522616 3. Mrs. Lanka Darga Devi (Director/Guarantor) 9-473/2, 2nd
Andhra Pradesh Pin :522616 4. Mr. Patthan Jaffar Khan (Director/Guarantor) 13-49,
a Pradesh Pin :522616 5. Mrs. Sankati Siva Parvathi (Director/Guarantor) W/o.
ony Chilakaluripet, Purushotha Patnam, Andhra Pradesh - 522616 6. Mrs. Vajrala
Reddy, 9-477, 2nd line, CR colony, Chilakaluripet, Guntur dist Andhra Pradesh-522616.
-473/3, 2 nd Line, C. R. Colony Chilakaluripet, Purushotha Patnam, Andhra Pradesh -
rantor) 9-473/3, 2 nd Line, C. R. Colony Chilakaluripet, Purushotha Patnam, Andhra
th Reddy (Guarantor) 9-473/3, 2 nd Line, C. R. Colony Chilakaluripet, Purushotha
anka Adinarayana Reddy (Guarantor) 9-473/1, 2 nd Line, C. R. Colony Chilakaluripet,
16 to repay the amount mentioned in the notice being Rs. 60,42,27,850/-(Rupees Sixty
housand Eight Hundred and Fifty rupees only) as on 29.06.2024 together with the
the date of receipt of the said notice.

Indian Bank, MCB Guntur Branch Reg.

A/c No.	Limit (Rs in Cr)	Balance in Rs.as on 29.06.2024
705292527	55.00	Rs.46,16,24,991/-
6209096929		
971143057 6157870585	[25.00]	Rs.1,77,140/-
6436062209	12.00	Rs.3,19,00,763/-
6875780456	5.00	Rs.2,34,67,418/-
6942174687	9.44	Rs.3,04,36,644/-
7063824775	0.31	Rs.31,03,579/-
-	33.00 [CCF @ 2% 0.66]	0
7139861098	5.13	Rs.5,25,92,107/-
6691656347	0.22	Rs.9,25,208/-
-	87.76	Rs.60,42,27,850/-

the managing director and 3rd to 6th of you are directors now or at all material time. The 2nd to
s availed by first of you. The 1st, 2nd, 4th to 10th of you are the mortgagors/guarantors having
its availed by the first of you.

of banking business, the following facilities were sanctioned and were availed by first of you:

A/c No.	Limit (Rs in Cr)	Balance in Rs.as on 29.06.2024
705292527	55.00	Rs.46,16,24,991/-
6209096929		
971143057 6157870585	[25.00]	Rs.1,77,140/-
6436062209	12.00	Rs.3,19,00,763/-
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-	33.00 [CCF @ 2% 0.66]	0
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6691656347	0.22	Rs.9,25,208/-
-	87.76	Rs.60,42,27,850/-

pay the amount, notice is hereby given to the borrower, guarantor and public in general that
e properties described herein below in exercise of powers conferred on him under Section
the said Rules on this 7th November 2024.

articular and the public in general are hereby cautioned not to deal with the property and any
the charge of the Indian Bank for an amount of Rs. 60,42,27,850/-(Rupees Sixty crores
Eight Hundred and Fifty rupees only) as on 29/06/2024 together with the future interest and
provisions of Section 13(8) of the SARFAESI Act and the Rules framed there under
n over the securities"

ription of the Immoveable Properties:

ific details of the assets in which security interest is created are as under: -

SCHEDULE PROPERTY No-1

618/2015 S.R.O. Uravakonda, (Ananthapurdist, in the name of M/s Kalpataru

innahothoru Revenue Village Survey No.13-5 Acre 4-50 Cents out of it Acre 2-50 cents of
property is being bounded by :-East: Remaining land in survey No.13-5, South: Land in
of Chabala Village, North: Remaining land in survey No.13-5

Sd/-AUTHORISED OFFICER, INDIAN BANK

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08.11.2024
Guntur

Sd/-
GUDIPATI SIVA RAMA PRASAD
LIQUIDATOR OF VILLMAR AGRO POLYMERS PRIVATE LIMITED
IBBI/IPA-002/IP-NO1233/2022-2023/14163

HDFC BANK

We understand your world

Registered Office: HDFC Bank House,
Senapati Bapat Marg, Lower Parel (West),
Mumbai - 400 013 and having one of its office as
Retail Portfolio Management at HDFC Bank Ltd, 1st Floor, I-Think Techno Campus,
Kanjurmarg (East), Mumbai - 400042.

SALE INTIMATION AND PUBLIC NOTICE FOR SALE OF SECURITIES PLEDGED TO HDFC BANK LTD.

The below mentioned Borrowers of HDFC Bank Ltd. (the "Bank") are hereby notified regarding the sale of securities pledged to the Bank, for availing credit facilities in the nature of Loan/Overdraft Against Securities.

Due to persistent default by the Borrowers in making repayment of the outstanding dues as per agreed loan terms, the below loan accounts are in delinquent status. The Bank has issued multiple notices to these Borrowers, including the final sale notice on the below-mentioned date whereby, Bank had invoked the pledge and provided 7 days' time to the Borrower to repay the entire outstanding dues in the below accounts, failing which, Bank would be at liberty to sell the pledged securities without issuing further notice in this regard. The Borrowers have neglected and failed to make due repayments, therefore, Bank in exercise of its rights under the loan agreement as a pledgee has decided to sell / dispose off the Securities on or after 16th November, 2024 for recovering the dues owed by the Borrowers to the Bank. The Borrowers are, also, notified that, if at any time, the value of the pledged securities falls further due to volatility in the stock market to create further deficiency in the margin requirement then Bank shall at its discretion sell the pledged security within one (1) calendar day, without any further notice in this regard. The Borrower(s) shall remain liable to the Bank for repayment of any remaining outstanding amount, post adjustment of the proceeds from sale of pledged securities.

Sr. No.	Loan Account Number	Borrower's Name	Outstanding Amount as on 6 th Nov., 2024	Date of Sale Notice
1	XXXX4039	VENKATA RAJENDRAPRASAD M	64,965.21	06-Nov-24
2	XXXX2664	BHURAJU JADALA	1,98,327.70	28-Oct-24

Date : 09.11.2024

Place : Andhra Pradesh

Sd/-
HDFC BANK LTD.

ఎన్నిచరిను జ
 నాన్ని భారీ
 యంత్రాలు వ
 మరమ్మతులు
 ౨ యంత్రాల

గమనిక